GOVERNMENT OF INDIA WATER RESOURCES LOK SABHA

STARRED QUESTION NO:26
ANSWERED ON:20.10.2008
STATUS OF EROSION CONTROL PROGRAMME BY BRAHMAPUTRA BOARD
Sarma Dr. Arun Kumar

Will the Minister of WATER RESOURCES be pleased to state:

- (a) the schemes cleared for erosion control programme taken up by Brahmaputra Board during the current year alongwith the targets fixed for its execution:
- (b) whether the Phase-II and Phase-III of Majuli Master Plan have been delayed;
- (c) if so, the details thereof and the reasons therefor; and
- (d) the time by which the work on these Phases is likely to be initiated and completed?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (PROF. SAIF-UD-DIN SOZ)

(a) to (d) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF STARRED QUESTION NO.26 FOR ANSWER IN LOK SABHA ON 20.10.2008

- (a) The following Flood Management Schemes for Erosion Control with targets for their execution shown against these schemes have been taken up by Brahmaputra Board during the current financial year:
- Sl.No. Name of Schemes Target for completion
- 1. Protection of Majuli Island from Flood and Erosion of river March`09 Brahmaputra Ph-I (balance work) Estimated cost Rs.41.28 crore (Revised cost Rs.56.07 crore as per 2008 estimate). Details of works shown under Annex.-I
- 2. Emergent works based on the recommendations of the Standing Already Completed Committee of Experts in January 2008 (Estimated cost Rs.4.99 in Sept. 2008 crore). Details of works shown under Annex.-I
- 3. Protection of Majuli Island from Flood and Erosion Ph-II & III March 2012 (Scheme under techno-economic appraisal of CWC for Rs.116 crore). Details of works shown under Annex.-II
- 4. Avulsion of river Brahmaputra at Dholla Hatighuli Ph- IV. March 2011 (Scheme under techno-economic appraisal of CWC for Rs.70 crore).
- 5. Anti-erosion works at Nagrijuli for protection of Rangia town, Dec`2008 Borbhag area etc from flood and erosion of Puthimari river (Estimated cost Rs.4.89 crore)
- (b)&(c) The delay in execution of Phase-II and Phase-III works of protection of Majuli Island has been due to the long time taken in the completion of model studies which involved number of trial studies which formed the basis for deciding the location and size of structures for protection measures.
- (d) The work for preparation of tender documents for Phase-II & Phase-III has already been initiated. These phases are likely to be



completed by March 2012.